

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:161
ANSWERED ON:22.08.2012
SCHOOLS OPENED UNDER SSA/RMSA
Agarwal Shri Jai Prakash;Singh Shri Pradeep Kumar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of schools set up/proposed to be set up under the Sarva Shiksha Abhiyan (SSA) and the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) in the States including Uttar Pradesh during the last three years and the current year, State-wise;
- (b) whether the Government is satisfied with the implementation of SSA and RMSA in promoting school education in the country;
- (c) if so, the details thereof;
- (d) whether some deficiencies/ irregularities have been noticed in the implementation of these schemes; and
- (e) if so, the corrective action taken thereon?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (A) TO (E) OF LOK SABHA STARRED QUESTION NO. 161 TO BE ANSWERED ON 22ND AUGUST, 2012 ASKED BY SHRI JAI PRAKASH AGARWAL AND SHRI PRADEEP KUMAR SINGH REGARDING SCHOOLS OPENED UNDER SSA/RMSA

(a): State-wise number of schools sanctioned under Sarva Shiksha Abhiyan (SSA) and Rashtriya Madhyamik Shiksha Abhiyan (RMSA) in the last three years and current year are at Annexure I & II respectively.

(b) & (c): SSA has to a large extent universalized access to elementary schooling by sanctioning 3,86,537 schools since inception in 2001. RMSA is a newer programme which is incrementally enhancing access to secondary schooling in the country. Under RMSA, opening of 9636 new government secondary schools and strengthening of 34311 existing government secondary schools has been sanctioned.

(d) & (e): The SSA & RMSA both have laid down a Financial & Procurement Manual for their respective programmes, which assists in strengthening of financial management. However, instances of financial irregularities during audits and programmatic deficiencies during monitoring of these schemes have come to light from time to time. Government of India takes up these findings with States & UTs for remedial action and compliance, while at the same time, strengthening of the audit systems with concurrent audit and monitoring of progress in the field with the help of 41 independent monitoring institutions has been undertaken.